

THE GAUHATI HIGH COURT AT GUWAHATI
**(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)**

NOTIFICATION

Dated Guwahati the 21st March, 2012

In the interest of the public service, the Hon'ble High Court has been pleased to make the following Inter District Transfer in respect of the employees in the establishments of the District and Sessions Judges of Assam Subordinate to the High Court with immediate effect.

NO.HC.VII- 158/2011/ 2325 /A. Shri Pankaj Das, UDA (Head Assistant), Office of the District and Sessions Judge, Nalbari is transferred as UDA Head Assistant), Office of the District and Sessions Judge, Darrang, Mangaldoi, vice Shri Khargeswar Deka transferred.

NO.HC.VII- 158/2011/ 2326 /A. Shri Khargeswar Deka, UDA (Head Assistant), Office of the District and Sessions Judge, Darrang, Mangaldoi is transferred as UDA (Head Assistant) , Office of the District and Sessions Judge, Nalbari, vice Shri Pankaj Das transferred.

NO.HC.VII- 158/2011/ 2327 /A. Shri Kamal Mahanta, UDA, Office of the District and Sessions Judge, Udalguri is transferred as UDA, Office of the District and Sessions Judge, Sonitpur, Tezpur, vice Shri Subimal Pathak transferred.

NO.HC.VII- 158/2011/ 2328 /A. Shri Munin Gogoi, UDA, Office of the District and Sessions Judge, Sivasagar is transferred as UDA, Office of the District and Sessions Judge, Tinsukia, vice Shri Khagendra Nath Pator transferred.

NO.HC.VII- 158/2011/ 2329 /A. Shri Khagendra Nath Pator, UDA, Office of the District and Sessions Judge, Tinsukia, is transferred as UDA, Office of the District and Sessions Judge, Sivasagar, vice Shri Munin Gogoi transferred.

NO.HC.VII- 158/2011/ 2330 /A. Shri Subimal Pathak, UDA, Office of the District and Sessions Judge, Sonitpur, Tezpur is transferred as UDA, Office of the District and Sessions Judge, Udalguri, vice Shri Kamal Mahanta transferred.

NO.HC.VII- 158/2011/ 2331 /A. Shri Anil Kumar Nath, UDA, Office of the District and Sessions Judge, Morigaon is transferred as UDA, Office of the District and Sessions Judge, Kamrup, Guwahati, vice Shri Baren Chandra Das transferred.

NO.HC.VII- 158/2011/ 2332 /A. Shri Baren Chandra Das, UDA, Office of the District and Sessions Judge, Kamrup, Guwahati is transferred as UDA, Office of the District and Sessions Judge, Morigaon, vice Shri Anil Kumar Nath transferred.

NO.HC.VII- 158/2011/ 2333 /A. Shri Samsuddin Ahmed, UDA, Office of the District and Sessions Judge, Morigaon is transferred as UDA, Office of the District and Sessions Judge, Kamrup , Guwahati vice Shri Abdul Haque transferred.

NO.HC.VII- 158/2011/ 2334 /A. Shri Abdul Haque, UDA, Office of the District and Sessions Judge, Kamrup, Guwahati is transferred as UDA, Office of the District and Sessions Judge, Morigaon, vice Shri Samsuddin Ahmed transferred.

NO.HC.VII- 158/2011/ 2335 /A. Shri Pranab Das, LDA, Office of the District and Sessions Judge, Cachar, Silchar is transferred as LDA, Office of the District and Sessions Judge, Karimganj, vice Shri Joydeep Dey transferred.

Contd.....

NO.HC.VII- 158/2011/ 2336 /A. Shri Joydeep Dey, LDA, Office of the District and Sessions Judge, Karimganj is transferred as LDA, Office of the District and Sessions Judge, Cachar, Silchar vice Shri Pranab Das transferred.

NO.HC.VII- 158/2011/ 2337 /A. Shri Utpal Ghosh, LDA, Office of the District and Sessions Judge, Goalpara is transferred as LDA, Office of the District and Sessions Judge, Kamrup, Guwahati, vice Shri Brajen Das transferred.

NO.HC.VII- 158/2011/ 2338 /A. Shri Chandra Kanta Nath, LDA, Office of the District and Sessions Judge, Lakhimpur, North Lakhimpur is transferred as LDA, Office of the District and Sessions Judge, Sonitpur, Tezpur vice Shri Pranab Deka transferred.

NO.HC.VII- 158/2011/ 2339 /A. Shri Deba Kumar Saikia, LDA, Office of the District and Sessions Judge, Morigaon is transferred as LDA, Office of the District and Sessions Judge, Kamrup, Guwahati vice Shri Bhushan Kalita transferred.

NO.HC.VII- 158/2011/ 2340 /A. Shri Pranab Deka, LDA, Office of the District and Sessions Judge, Sonitpur, Tezpur is transferred as LDA, Office of the District and Sessions Judge, Lakhimpur, North Lakhimpur vice Shri Chandra Kanta Nath transferred.

NO.HC.VII- 158/2011/ 2341 /A. Shri Brajen Das, LDA, Office of the District and Sessions Judge, Kamrup, Guwahati is transferred as LDA, Office of the District and Sessions Judge, Morigaon vice Shri Deba Kumar Saikia transferred.

NO.HC.VII- 158/2011/ 2342 /A. Shri Bhushan Kalita, LDA, Office of the District and Sessions Judge, Kamrup, Guwahati is transferred as LDA, Office of the District and Sessions Judge, Goalpara vice Shri Utpal Ghosh transferred.

(N.B. The seniority of the staff will be decided by the concerned District and Sessions Judge on the basis of their original date of joining in the service.)

In the interest of the public service, the Hon'ble High Court has been pleased to make the following Inter District transfer in respect of the employees in the establishments of the Chief Judicial Magistrates of Assam Subordinate to High Court with immediate effect.

NO.HC.VII- 158/2011/ 2343 /A. Shri Ganesh Brahma, UDA (Head Assistant) Office of the Chief Judicial Magistrate, Udalguri is transferred as UDA (Head Assistant UDA (Head Assisatant), Office of the Chief Judicial Magistrate, Kokrajhar vice Shri Kishor Roy transferred.

NO.HC.VII- 158/2011/ 2344 /A. Shri Kishor Roy, UDA (Head Assistant), Office of the Chief Judicial Magistrate, Kokrajhar, is transferred as UDA (Head Assistant), Office of the Chief Judicial Magistrate, Udalguri, vice Shri Ganesh Brahma transferred.

NO.HC.VII- 158/2011/ 2345 /A. Shri Dhiren Sarma, UDA, Office of the Chief Judicial Magistrate, Morigaon is transferred as UDA, Office of the Chief Judicial Magistrate, Nalbari, vice Shri Suren Barman transferred.

NO.HC.VII- 158/2011/ 2346 /A. Shri Suren Barman, UDA, Office of the Chief Judicial Magistrate, Nalbari is transferred as UDA, Office of the Chief Judicial Magistrate, Morigaon vice Shri Dhiren Sarma transferred.

NO.HC.VII- 158/2011/ 2347 /A. Smti Rumi Bhattacharjee, LDA, Office of the Chief Judicial Magistrate, Kamrup, Guwahati is transferred as LDA, Office of the Chief Judicial Magistrate, Darrang, Mangaldoi vice Shri Kumud Chandra Bora transferred.

Contd.....

[3]

NO.HC.VII- 158/2011/ 2348 /A. Shri Kumud Chandra Bora, LDA, Office of the Chief Judicial Magistrate, Darrang, Mangaldoi is transferred as LDA, Office of the Chief Judicial Magistrate, Dhemaji vice Shri Tankeswar Dutta transferred.

NO.HC.VII- 158/2011/ 2349 /A. Shri Tankeswar Dutta, LDA, Office of the Chief Judicial Magistrate, Dhemaji is transferred as LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur vice Shri Dharmeswar Bora transferred.

NO.HC.VII- 158/2011/ 2350 /A. Shri Dharmeswar Bora, LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur is transferred as LDA, Office of the Chief Judicial Magistrate, Kamrup, Guwahati vice Smti Rumi Bhattacharjee transferred.

(N.B. The seniority of the staff will be decided by the concerned Chief Judicial Magistrate on the basis of their original date of joining in the service.)

By Order,

Sd/- M.K. Bhattacharjee

REGISTRAR (VIGILANCE)

Dated 21.03.2012

NO.HC.VII- 158/2011/ 2351 – 2388 /A.

Copy to: